

action. Recommendations which required legislation or specific administrative arrangement being undertaken, have already been implemented. Other recommendations are in the nature of guidelines which would require to be kept continuously in view. The National Integration Council in 1968 had recommended the constitution of a Standing Committee to oversee the implementation of the recommendations of the Council. The last meeting of such a Standing Committee was held in 1970. The Council had also recommended the constitution of a Sub-Committee to review the communal situation. The Sub-Committee met on the last occasion in 1969. Government have not so far taken any decision in regard to a Conference on National Integration or constitution of any Committee thereof.

Import of Films from various countries

*867 SHRI C K JAFFER SHARIEF Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing

(a) the number of foreign films proposed to be imported during the current year from different countries, (count y-wise),

(b) whether Government have removed the ban on import of films from USA and if so, the details thereof, and

(c) the amount of earnings that are allowed to be repatriated by the countries exporting films to India?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L K ADVANI). (a) The Film Finance Corporation proposes to import 60 films from 20 countries (Statement attached) during the current year. In addition, the member-companies of Motion Pictures Export Association of America are allowed to import 100—150 films annually in terms of their Agreement with Government of India.

(b) There is no ban on the import of films from U.S.A. The Motion Pictures

Export Association of America has been allowed to import 100—150 films annually as per their Agreement with Government of India signed in April, 1975

(c) The member-companies of Motion Pictures Export Association of America are allowed repatriation to the extent of 15 per cent of their earnings or Rs 25 lakhs per annum whichever is less. Film Finance Corporation procure films from abroad on outright purchase basis and in their case, therefore, the question of repatriation of earnings does not arise

Statement

Number of films proposed to be imported by Film Finance Corporation, country wise, during the year 1978-79.

S No	Country	No. of films
1	Canada .	4
2	USA . . .	9
3	Yugoslavia . . .	2
4	Poland . . .	3
5	Italy . . .	6
6	U K . . .	4
7	Ceylon . . .	1
8	Japan . . .	3
9	France . . .	10
10	Spain . . .	2
11	Algeria . . .	1
12	West Germany . . .	1
13	Hungary . . .	6
14	Greece . . .	1
15	Morocco . . .	2
16	Switzerland . . .	1
17	Egypt . . .	1
18	Czechoslovakia . . .	1
19	Sweden . . .	1
20	Hong Kong . . .	1
TOTAL . . .		60